

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 39

CP/260(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **MADHUKAR SAWANT V/s RELIANCE
INDUSTRIES LIMITED**

Section 58(3) of the Companies Act, 2013

ORDER

Adv. Prachi Pandya for the Applicant is present.

Ld. Counsel for the Applicant has placed on record the broker's affidavit. Registry is directed to accept the same. List this matter on Board on **24.04.2024**.

- sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh